

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 06/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)


APPLICATION NUMBER :
PETITION NUMBER : CP/652/(IB)/CB/2017
NAME OF THE PETITIONER(S) : BIZERBA INDIA PVT LTD
NAME OF THE RESPONDENT(S) : CISSIL RETAIL MANAGEMENT PVT LTD
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. Bizerba India Pvt Ltd -

ORDER

Representative of counsel for petitioner present and stated that the counsel on record could not attend before the Tribunal today due to personal inconvenience. She prayed for time to make submissions. Time extended at request. Put up on 08.12.2017.


S Vijayaraghavan
Member (Technical)


K Anantha Padmanabha Swamy
Member (Judicial)

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